

**NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
Finance Centre, 3rd Floor,
New Town, Kolkata – 700 161
(Phone: 033-2324 0094 / 2324 0089 Fax: 2324 0094)**

No.33/1/2015/NGT/EZB/Kol/Judicial Matter/ 187

Date: 19.03.2024

OFFICE ORDER

With the approval of the Competent Authority, It is hereby directed that request for adjournment, if any, shall be sent at least one day in advance, on prescribed proforma attached with this Office Order (Annexure-A) via email, ngtjudicial-kolkata@gov.in. Such request, if received in prescribed proforma and one day in advance only shall be placed by the office before the Competent Authority for consideration.

Raja Chatterjee
Registrar

REGISTRAR
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA

Copy to:

1. NGT EZB notice Board
2. NGT Website
3. Filing Section
4. Judicial Section
5. Guard File

ANNEXURE-A

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

APPLICATION FOR ADJOURNMENT

To.
The Registrar
National Green Tribunal
Eastern Zone Bench, Kolkata

Sir,
Kindly adjourn the case/s particulars whereof are given below:

1. Case No.
2. Case title:
3. Name of the applicant seeking adjournment with status (whether petitioner or respondent):
4. Name of the advocates for both the parties in proper sequence with the proof of intimation to them:
5. Next date of hearing:
6. Reason for Adjournment:
7. No. of adjournments already taken:
8. If there is interim stay in the matter:

Signature of the applicant with date